

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 12
CP No. (IB)- 19/121/JPR/2024
Under Section 121 (1)(b) of IBC, 2016

In the matter of:

State Bank of India

... Applicant/Creditor

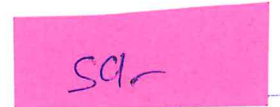
Versus

Kanak Biyani

... Respondent/Personal Guarantor

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 19, 2024